

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
RAJYA SABHA
UNSTARRED QUESTION NO.1206
TO BE ANSWERED ON 11TH FEBRUARY 2022

PLANS TO STRENGTHEN DAIRY SECTOR

1206. SHRI SUSHIL KUMAR GUPTA:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) whether Government has drawn any new plans in the last two years for strengthening the country's dairy sector;
- (b) if so, the details thereof;
- (c) whether Government consider giving special financial assistance to the largest milk-producing States in the country; and
- (d) the measures being taken to encourage those States which are lagging behind in dairy sector?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI PARSHOTTAM RUPALA)

(a) & (b) The Department of Animal Husbandry & Dairying, Government of India has taken following steps in the last two years for strengthening of dairy sector including dairy infrastructure across the country:-

- (i) Based on the recommendations of the evaluating agency in the study of developmental schemes of the Department by NITI Aayog, the dairy development schemes have been revised and realigned for implementation during 2021-22 to 2025-26. With realignment of the dairy developmental schemes namely, National Programme for Dairy Development, Dairying through Cooperatives (with financial assistance from Japan International Cooperation Agency), Supporting Dairy Cooperative and Farmer Producer Organizations engaged in dairy activities and Dairy Processing and Infrastructure Development Fund, now focus on initiatives for improving quality, Strengthening/creation of infrastructure for milk collection chilling, processing, value addition, testing and working capital requirements etc.

- (ii) Under the Atmanirbhar Bharat Abhiyan stimulus package introduced by Government of India in 2020, a new scheme namely Animal Husbandry Infrastructure Development Fund (AHIDF) with an outlay of Rs 15000 Cr for incentivizing investment including for establishment of dairy processing and product diversification infrastructure. The eligible beneficiaries can avail upto 90% loan from scheduled banks for which the Central Government provides 3% interest subvention.
 - (iii) To support the dairy cooperatives to overcome the liquidity problems faced from time to time due to crisis situations like COVID-19 pandemic etc, a new component was introduced in ongoing Central Sector Scheme- “Supporting Dairy Cooperatives & Farmer Producer Organizations engaged in dairy activities” for providing 2% interest subvention on working capital loans to cooperatives and milk producer companies and an additional 2% interest subvention for prompt & timely repayment of loan/interest.
 - (iv) As a part of Atmanirbhar Bharat package, Department launched “Campaign for Kisan Credit Cards (KCC) for providing working capital loan to dairy farmers of Milk Cooperatives and Milk Producer Companies” from June 2020 and December 2020.
 - (v) Apart from scheme implementation, the Bureau of Indian Standards, Department of Consumer Affairs has notified “Bureau of Indian Standard (Conformity Assessment) (Sixth Amendment) Regulation 2021” on 08.12.2021 to have a single certification for dairy value system with single logo to be used in dairy products.
- (c) & (d) Dairy Development schemes of the Department provide financial assistance without any discrimination, to all States, irrespective of their milk production status. There is no provision for special financial assistance to States based on their milk production status.
